

the 31st day of March, 1976, in respect of the following demands entered in the second column thereof—

Demands Nos. 12, 29, 40, 41, 59, 70, and 71."

*The motion was adopted.*

MR. CHAIRMAN: The question is:

"That the respective excess sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President to make good the excess on the respective grants during the year ended 31st day of March, 1973, in respect of the following demands entered in the second column thereof—

Demands Nos. 1, 2, 4, 15, 18 to 21, 28, 47, 48, 52, 57, 70; 72; 82; 83; 89; 104; 113; 117; 118; 126 and 133"

*The motion was adopted.*

14.15 hrs.

APPROPRIATION (No. 3) BILL\*.  
1975

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1975-76.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1975-76."

*The motion was adopted.*

SHRI PRANAB KUMAR MUKHERJEE: Sir, I introduce† the Bill.

I beg to move†:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1975-76, be taken into consideration."

MR. CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1975-76, be taken into consideration."

*The motion was adopted.*

MR CHAIRMAN: The question is:

"That clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI PRANAB KUMAR MUKHERJEE: Sir, I beg to move:

"That the Bill be passed."

MR CHAIRMAN: The question is:

"That the Bill be passed."

*The motion was adopted.*

14 18 hrs.

APPROPRIATION (No 4) BILL\*,  
1975

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): Sir, I beg to move for leave to introduce a Bill to provide for the authori-

\* Published in Gazette of India Extraordinary, Part II, Section 2, dated 28-7-75.

† Introduced/moved with the recommendation of the President.